

Nature of case-Cr. M.P

Filing no.-8165/2020

Neelam Singh Vs. The State of Jharkhand.

Advocate Name- Nitish Parth Sarthi

**DEFECTS:-**

9(i) Page 22 may be placed before page 23.

(ii) Proprietor name of O.P 2 at page 1, may be verified from title page of complaint petition.

(iii) Duly certified type copy of page 29,39,52 to 59 and 61 may be filed.

(iv) Page no 22 is in torn condition.